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OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) ::
TIS HAZARI COURTS :: DELHI

CORRIGENDUM

In partial modifications to this office **TENDER ID NO. 2015_DDC_84963** reg. "Comprehensive AMC/CAMC of Power Inverter of 1.0 KVA alongwith re-installation in case of shifting of residence including replacement of inverter Batteries of the residential officer at Delhi & NCR.", the following amendment in **condition no. xiii of Annexure - IVA** may please be incorporated in the aforesaid tender:-

FOR :- Scanned copy of contract/supply Orders having similar work (i.e AMC of Inverter work) in Govt./Semi Govt. organization/PSUs etc. during last three years ending March 2015:

READ As :- Scanned copy of contract/supply Orders having similar work (i.e Inverter) in Govt./Semi Govt. organization/PSUs etc. during last three years ending March 2015:

15/11/15
All the other terms & conditions of the tender **ID NO. 2015_DDC_84963** shall remain unaltered.

The bidders are advised to take into account the abovesaid amendment before submission of their bids against this tender. If any bidder has already submitted his/her bid, then he/she should resubmit his/her bid taking into accounts the said amendment.

This is for information to the participating bidders.


(**RAJNISH BHATNAGAR**)
Chairman, Purchase Committee
Addl. District & Sessions Judge,
Tis Hazari Courts Delhi